

[Sh. I.K. Gujral]

[Translation]

stated that we have. As a matter of fact, the last letter that I wrote to my counterpart in Australia was on the 11th of this month.

MR. DEPUTY SPEAKER: He is trying to understand whether we had contacted the Government of Australia before the contract was signed.

SHRI I.K. GUJRAL: No. I don't want to pass on the buck; but it was the responsibility of the previous Government.

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13.44 hrs.

MATTERS UNDER RULE 377

[English]

- (I) **Need to provide funds to Tamil Nadu carry out deep bore well works to met drinking water shortage in Salem district**

SHRI P.R. KUMARAMANGALAM (Salem): Due to lack of drinking water the people of Salem district are undergoing severe hardships. The drop of the water table has also made the conventional bore wells ineffective. The only solution is to bring into existence the 1000 to 1500 feet bore wells for which only the Central Ground Water Board is equipped. Further more, out of the Rs. 7.40 crores allotted under the drinking water minimission for technology only Rs. 1.30 crores has been disbursed. The Tamil Nadu Government is also reluctant to financially help. Widespread agitations due to severe drought conditions have become a matter of common place. In these conditions it is my personal request to the Ministry of Water Resources to sanction the necessary fund and carry out the deep bore well works, at least to the extent of three wells per revenue panchayat and give drinking water to the people of Salem.

- (II) **Need to set up a Circuit Bench of Allahabad High Court in Kumaun Uttar Pradesh**

DR. M.S. PAL (Nainital): In order to regulate the judicial system in Kumaun region of Uttar Pradesh and to provide economical and speedy justice to each and every person of the region it has become necessary to link the whole Kumaun regions with the Lucknow Division Bench of the High Court.

In this context, a circuit bench of the Allahabad High Court should be set-up at Kumaun in accordance with the recommendation of Justice Jaswant Singh Commission and necessary steps should be taken to implement these recommendation without delay.

- (III) **Need to increase the speed of Chetak Express**

SHRI GULAB CHAND KATARIA (Udaipur): Tribals dominated Udaipur (Rajasthan) is rich in mineral deposit and is a place of historical importance and a beg tourent centre remained neglected by the Railway department even after 43 years of independence. The number of trains that run on the railway lines constructed during Mewar province days is almost the same except one or two the speed of these trains too remains unchanged.

Separate trains run from the capital of Rajasthan, Jaipur, to all the big cities like Bikaner Ganganager, Ajmer, Jodhpur etc. but there is no such trains service for Udaipur. The only train, Chetak Express, which runs between Delhi and Udaipur is the most suitable one but this covers the distance of 734 kilometres in 20 long hours. It takes less time to reach Ahmedabad from Delhi but it takes more to reach Udaipur. In this context, the people how not only written to the concerned department and the hon. Minister our several occasions but submitted memoraranda also. I have myself tried to draw

[Sh. Gulab Chand Kataria]

the attention of the Government through letters and other means to this problem but no proper action has been taken till date. It is, therefore, again requested that Government should immediately take measures to accelerate the speed of the said train for the benefit of the people as well as the area.

**(iv) Need to provide more railway facilities at Bareilly, Uttar Pradesh**

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Bareilly is a prominent centre of Western Uttar Pradesh and there are many major industrial institutions namely IFFCO fertilizer Industry, Synditcran Chemicals, Chemdhar Allied projects and VIMCO etc. with their head-quarter of Bombay. The Central Government has decided to develop Bareilly as a Counter Magnet city. This is the main marketing centre for Kumaun and Garhwal but there is nots convenient rail-service for Bareilly as a result of which the passengers have to face many hardships, so much so that the reservation quota available for different trains at Bareilly Junction Railway station, one of the prominent stations of Northern Railway is very less as compared to those of other districts. I have many time acquainted the Minister of Railways with these problems. I would like to urge upon the Railway Minister, through you to, increase the reservation quoted for all the trains as per the requirement, to start a direct service from Bareilly to Bombay or South India to run an Express Train on Bareilly-Aligarh route and provide other facilities along with the computerised reservation centres. Delhi and Dehradun bound express trains should stop at the magaria Sadat railway station which is a tehsil centre. The unremur-resolve railway station situated at Shyamganj should be dismantled so as to construct a Vast complex there.

**(v) Need to provide financial assistance to Tamil Nadu for undertaking repairs/desisting of Dhamal, Kanchipuram, Uttaramerur and Madhuranthakam**

\*SHRI KANCI PANNEER SELVAM (Changalpattu): Chengleput District in Tamil Nadu is thickly populated by farmers and weavers. The big lakes namely, Dhamal, Kanchipuram, Uttaramerur and Madhuranthakam irrigate the fields of Chengleput. These three lakes require repair and desialting. The State Government is unable to undertake these operations in view of huge cost involved. I, therefore, request the Central Government to provide special grant from their resources or from external borrowing for desalting these three lakes.

[English]

**(vi) Need to take steps to tackle the drinking water problem in Kerala**

PROF. K.V. THOMAS (Ernakulam): Sir, Kerala State is in the grip of acute water shortage. In cities and villages, people have to wait eagerly for the occasional arrival of water tankers. The State Government has requested for immediate financial assistance from the Central Government to meet the drinking water shortage. The drinking water shortage in Kerala has to be tackled on short term as well as on long term basis. On short terms basis, water should be transported to all the places which are in need to drinking water. On long term basis, drinking water distribution system has to be strengthened by providing powerful pumping stations, laying pipe lines and fetching underground water.

**(vii) Need to Construct a Studio In Shillong Doordarshan Kendra at the earliest**

SHRI PETER G. MARBANIANG (Shillong): Sir, the Shillong Doordarshan Kendra